

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

03/07/2019

O.A./260/367/2015

M NAYAK & OTHERS

-V/S-

ALL INDIA INSTITUTE OF MEDICAL SCIENCES

ITEM NO:25

FOR APPLICANTS(S) Adv. : Mr. B. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S. Behera

Notes of The Registry	Order of The Tribunal
	Heard Ld. Counsels for the applicant and respondents.
	Respondents' counsel submitted that the prayer of the applicant has been redressed by the respondents. Applicant's counsel agrees to that and files a Memo to withdraw this O.A. The prayer is allowed. O.A. is disposed of being withdrawn.
	Copy of this order be given to respondent's counsel.
	(SWARUP KUMAR MISHRA)
	MEMBER (J)
	(GOKUL CHANDRA PATI)
	MEMBER (A)